

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 26 of 2018

In the matter of:

Ghaziabad Development Authority

Ltd.

.....Appellant

Vs

Competition Commission of India

.....Respondent

Present:

For Appellant:- Mr. Vaibhav Gaggar, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates

**For Respondent :-Mr. Dinesh Kumar, Advocate for R-2
Mr. Balalji Subramanian, Ms. Ishani Banerjee,
Advocate for R-1**

With

Compensation Application (AT) No. 01 of 2018

In the matter of:

Sateyendra Singh & Anr.

Ltd.

.....Appellants

Vs

Ghaziabad Development Authority

And Anr.

.....Respondents

Present:

For Appellant:-Mr. Dinesh Kumar, Advocate

**For Respondent :- Mr. Balalji Subramanian, Ms. Ishani Banerjee,
Advocate for R-1
Mr. Vaibhav Gaggar, Ms. Aayushi Sharma and Mr.
Ishan Arora, Advocates**

ORDER

04.03.2020- The matter having been assigned to this Bench, the Appeal has to be reheard on merit.

Let it be listed 'For Hearing' on **13th April, 2020** at 3:00 PM.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN